

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 855  
ANSWERED ON 27-07-2021**

**“Investigation into Indian Railways tenders by DGGI”**

**855. SHRI B. LINGAIAH YADAV:**

Will the Minister of FINANCE be pleased to state:

- a. whether Directorate General of Goods and Services Tax (GST) Intelligence (DGGI) has initiated an investigation into tenders awarded by Indian Railways since July 2017 to crack down on instances of misclassification of rail supplies by bidders who have been charged with evading taxes, following requests by two Government departments, Central Board of Indirect Taxes and Customs (CBIC) and Department for Promotion of Industry and Internal Trade (DPIIT), to Railways for quoting GST rate of goods to be procured in tender notices floated by offices of national transporter; and
- b. if so, details thereof and present status thereof, as on date and action taken?

**ANSWER**

**MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHOUDHARY)**

(a) & (b) Yes Sir, Directorate General of Goods and Services Tax (GST) Intelligence (DGGI) has initiated investigations into tenders awarded by Indian Railways since July 2017, to crack down on instances of misclassification of rail supplies by bidders who have been charged with evading taxes.

The details of the same for the period July 2017 to June 2021, and the present status, is as following:

No. of GST case(s) booked	Amount detected (In Rs. Cr.)	Amount Recovered (In Rs. Cr.)	No. of SCN Issued
65	278.19	54.92	12

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